

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/413/CAA/2020  
NAME OF THE PETITIONER : Nivedhana Power Pvt Ltd  
NAME OF THE RESPONDENTS : SVL Ltd  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

Ld. Practising Company Secretary Mr. I.B. Harikrishna for the Applicant is present.

The Applicant seeks permission to file an affidavit regarding the payment made to the Unsecured Creditors.

List this matter on **15.09.2021** for hearing and disposal.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs